

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30479/2026 BLAPL/10471/2026	RAHUL @ BAKSHISH SINGH MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /336 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000027/2023
2	D-BLAPL/26564/2026 BLAPL/10472/2026	SONALI @ SARITA SAHU VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	ANGUL SADAR PS /904 /2025 A.D.J.,ANGUL(Anugul) CT/0000074/2026
3	D-BLAPL/30480/2026 BLAPL/10473/2026	SAROJ KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000533/2025
4	D-BLAPL/26646/2026 BLAPL/10474/2026	PITAMBER TANDI @ PITAMBAR TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /204 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000015/2026
5	D-BLAPL/30481/2026 BLAPL/10475/2026	SOMANATH PUHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /12 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2025
6	D-BLAPL/30484/2026 BLAPL/10476/2026	KAMALESWAR GOUDA VS STATE OF ODISHA	DEBASNAN DAS VS	JEYPORE MAHILA /117 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000081/2026
7	D-BLAPL/26929/2026 BLAPL/10477/2026	NARENDRA@PRINCE NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	GOPALPRASAD /202 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000068/2026
8	D-BLAPL/30488/2026 BLAPL/10478/2026	RAHUL KUMAR DEEP @ RAHUL KUMAR DIP VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000473/2026
9	D-BLAPL/27075/2026 BLAPL/10479/2026	JOGINATH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /145 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000561/2026
10	D-BLAPL/30517/2026 BLAPL/10480/2026	SURYA KANTA BARIK @ SURYA @ UDAYA BARIK VS STATE OF ODISHA	SIBU DAS VS	BANAPUR P.S. /294 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000128/2026
11	D-BLAPL/28556/2026 BLAPL/10481/2026	SANJAY MALLICK @ SANJAYA MALIKA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /331 /2026 A.D.J.,KHALLIKOTE(Ganjam) ST/0000157/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

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12	D-BLAPL/30493/2026 BLAPL/10482/2026	ABINASH KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /25 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000067/2026
13	D-BLAPL/30350/2026 BLAPL/10483/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	UMESH CHANDRA BEHERA VS	BAIDYANATHPUR /388 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002127/2026
14	D-BLAPL/30502/2026 BLAPL/10484/2026	PRAMESH KANHOR @ BEDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /378 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000119/2025
15	D-BLAPL/29056/2026 BLAPL/10485/2026	CHANDAN KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /160 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000057/2026
16	D-BLAPL/30504/2026 BLAPL/10486/2026	AJIT BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /193 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000132/2026
17	D-BLAPL/30264/2026 BLAPL/10487/2026	ASISH DIGAL @ ASHISH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
18	D-BLAPL/30304/2026 BLAPL/10488/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	EOW,BHUBANESWAR /17 /2023 PRESIDING OFFICER, DESIGNATED COURT CT/0000004/2023
19	D-BLAPL/30509/2026 BLAPL/10489/2026	BHAGIRATHI BAGHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /193 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000132/2026
20	D-BLAPL/30307/2026 BLAPL/10490/2026	SUBHAM SHARMA@SANJAY RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000959/2024
21	D-BLAPL/30342/2026 BLAPL/10491/2026	SANGRAM BISHOYI @ SANGRAM BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /544 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001642/2026
22	D-BLAPL/30431/2026 BLAPL/10492/2026	PRASANTA KARE VS STATE OF ODISHA	TRILOCHAN NANDA VS	PADAMPUR /237 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0001088/2026
23	D-BLAPL/30520/2026	NILAMBAR SUNA	BRAJA KISHOR PANDA	KOMNA PS /237 /2022

ORISSA HIGH COURT

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	BLAPL/10493/2026	VS STATE OF ODISHA	VS	A.D.J.,NAWAPARA(Nuapada) ST/0000030/2023
24	D-BLAPL/29953/2026 BLAPL/10494/2026	SAMANTA THELA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHARIAR /409 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000051/2024
25	D-BLAPL/29987/2026 BLAPL/10495/2026	TUTU DEHURI VS STATE OF ODISHA	ABHISEK PAL VS	BARGARH RURAL /201 /2024 A.D.J.,BARGARH(Bargarh) Spl/0000081/2024
26	D-BLAPL/30021/2026 BLAPL/10496/2026	KALIA @ NIRANJAN ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000389/2025
27	D-BLAPL/30522/2026 BLAPL/10497/2026	ANUP KIRO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /80 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2026
28	D-BLAPL/30039/2026 BLAPL/10498/2026	SUFAL KANHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	// SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000029/2026
29	D-BLAPL/30229/2026 BLAPL/10499/2026	RAGHUNATH PATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	AMBADOLA /181 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY GR/0000322/2026
30	D-BLAPL/30284/2026 BLAPL/10500/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROUTRAY VS	SAMBALPUR VIGILANCE /17 /2026 SPECIAL JUDGE(VIG),BARGARH(Bargarh) GR/0000003/2026
31	D-BLAPL/30523/2026 BLAPL/10501/2026	SOMANATH LINGAR @ LINGER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /40 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2026
32	D-BLAPL/30285/2026 BLAPL/10502/2026	BIJAYA @ BIJAY KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PALLAHARA /161 /2026 A.D.J.,TALCHER(Anugul) CT/0000161/2026
33	D-BLAPL/30524/2026 BLAPL/10503/2026	ISRAFIL KHAN @ CHINTU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RANPUR /305 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000083/2026
34	D-BLAPL/30289/2026 BLAPL/10504/2026	BISHNU HARPAL VS	DHANANJAYA MUND VS	RAMANAGUDA /63 /2026 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

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35	D-BLAPL/30291/2026 BLAPL/10505/2026	STATE OF ODISHA SABIR QUADRI VS	BIJAY KUMAR BEHERA VS	GR/0000327/2026 // DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/30292/2026 BLAPL/10506/2026	STATE OF ODISHA KARUNAKAR PRADHAN VS	SURYAKANTA DWIBEDI VS	TR/0000555/2026 PHIRINGIA /148 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)
37	D-BLAPL/28050/2026 BLAPL/10507/2026	STATE OF ODISHA NILU@BIRSINGH MUNDA VS	ASUTOSH TRIPATHY VS	Spl/0000125/2026 N.T.P.C. /181 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug
38	D-BLAPL/30441/2026 BLAPL/10508/2026	STATE OF ODISHA SAGAR GOCHHAYAT VS	ASUTOSH TRIPATHY VS	Spl/0000073/2026 BANTALA /355 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
39	D-BLAPL/30457/2026 BLAPL/10509/2026	STATE OF ODISHA MAHESWAR SWAIN VS	MANORANJAN ACHARYA VS	GR/0001806/2026 KHANDAPARA /97 /2025 A.D.J.,NAYAGARH(Nayagarh)
40	D-BLAPL/30527/2026 BLAPL/10510/2026	STATE OF ODISHA NIKHIL CHANDRA TAPALI VS	JUGALA KISHORE PANDA VS	TR/0000141/2025 CHITRAKONDA /25 /2001 SPECIAL JUDGE,MALKANGIRI(Malkang
41	D-BLAPL/30459/2026 BLAPL/10511/2026	STATE OF ODISHA LITUNA @ SADANANDA DAS VS	SUSHANTA HARICHANDAN VS	Spl/0000077/2013 ATHGARH /43 /2023 A.D.J.,ATHAGARH(Cuttack)
42	D-BLAPL/30529/2026 BLAPL/10512/2026	STATE OF ODISHA UTTAM @ SANTOSH DASH VS	JUGALA KISHORE PANDA VS	ST/0000145/2023 COLLIERY /440 /2026 J.M.F.C.,TALCHER(Anugul)
43	D-BLAPL/30539/2026 BLAPL/10513/2026	STATE OF ODISHA CHANDAN BAG @ DINESH VS	JNYANANANDA PANDA VS	GR/0001043/2026 MUDANPUR RAMPUR /156 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
44	D-BLAPL/30548/2026 BLAPL/10514/2026	STATE OF ODISHA THAKUR PRASAD HARPAL VS	BIKRAM CHANDRA GHADEI VS	CT/0000297/2026 JONK /231 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada)
45	D-BLAPL/30570/2026 BLAPL/10515/2026	STATE OF ODISHA LALIT KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SA/0000027/2026 CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000959/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

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46	D-BLAPL/30592/2026 BLAPL/10516/2026	AFTAR SAHA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000012/2026
47	D-BLAPL/30604/2026 BLAPL/10517/2026	BAPUJI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /666 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000030/2026
48	D-BLAPL/30401/2026 BLAPL/10518/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	INDUSTRIAL ESTATE PS /178 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000812/2026
49	D-BLAPL/29190/2026 BLAPL/10519/2026	BIJU@BIJAYA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /204 /2026 A.D.J.,ANGUL(Anugul) CT/0000178/2026
50	D-BLAPL/29579/2026 BLAPL/10520/2026	GAJARA BHAINA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000033/2026
51	D-BLAPL/30048/2026 BLAPL/10521/2026	WILLSON SEMILI @ RAJ SEMILI @ SIPU SEMILI VS STATE OF ODISHA	SAIBRATA RATH VS	RAYAGADA TOWN /184 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
52	D-BLAPL/30461/2026 BLAPL/10522/2026	TULASI @ TOPHAN @ PILABABU HANS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /1 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000001/2024
53	D-BLAPL/30463/2026 BLAPL/10523/2026	SUKADEV NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BANARAPAL /365 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000050/2026
54	D-BLAPL/30104/2026 BLAPL/10524/2026	GOBINDA NAG@PRITAM NAG VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /508 /2020 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000003/2022
55	D-BLAPL/30468/2026 BLAPL/10525/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000078/2026
56	D-BLAPL/30470/2026 BLAPL/10526/2026	ANIL CHOUDHURY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /481 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001651/2026
57	D-BLAPL/30472/2026	SAROJ BALLABHAI	SURYAKANTA DWIBEDI	G.R.P.S. (TITILAGARH) /99 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10527/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000044/2026
58	D-BLAPL/30174/2026 BLAPL/10528/2026	RAJESH JENA@RAJA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	MADHUPATNA /283 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001057/2026
59	D-BLAPL/30474/2026 BLAPL/10529/2026	AFSANA @ APSANA KHATUN @ MONIM KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	CHHENDIPADA /342 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000037/2026
60	D-BLAPL/30501/2026 BLAPL/10530/2026	PRAMESH KANHOR @ BEDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /175 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000096/2023
61	D-BLAPL/30178/2026 BLAPL/10531/2026	BISWAJIT BEHERA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	MADHUPATNA /283 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001057/2026
62	D-BLAPL/29682/2026 BLAPL/10532/2026	HARISH SAMAL @ HIMESH @ HARI SAMAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /97 /2026 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000074/2026
63	D-CMAPL/44614/2026 CMAPL/142/2026	LABA NAIK VS SHANKHA PRADHAN	PABITRA KUMAR NAYAK VS	// () //
64	D-CMAPL/43685/2026 CMAPL/143/2026	BHABAGRAHI NAYAK VS UNION OF INDIA	ADV. VS	// () //
65	D-CMP/46934/2026 CMP/1730/2026	PRAMOD KUMAR DAS VS LAXMIPRIYA DAS	DAYANIDHI MISHRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000619/2010
66	D-CMP/47154/2026 CMP/1731/2026	PURNA CHANDRA TARIA VS MAHESWAR PATI	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka) CS/0000019/2020
67	D-CMP/42346/2026 CMP/1732/2026	SIDHESWAR ROUT VS BIJAYA KUMAR NAYAK	SANTOSH KUMAR NANDA VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur) CMA/0000154/2024
68	D-CMP/46431/2026 CMP/1733/2026	BIDYADHAR SAHOO VS	SOURAV SUMAN BHUYAN VS	// 3RD A.D.J., CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

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69	D-CMP/46949/2026 CMP/1734/2026	SUDHAKAR SAHOO KAJAL SATYAVRATY DEVESH VS PATANJALI PRADHAN	DEVAVRAT DEVESH VS	Fao/0000081/2025 // DISTRICT & SESSIONS JUDGE,BHUBANESHWAR CS/0000004/2024
70	D-CMP/42066/2026 CMP/1735/2026	SANTI KUMARI NIRMAL PATRA CHETTY VS SUNAM PATRA BISWASI @ BAGH	T.N.MURTY VS	// CIVIL JUDGE(JD),KORAPUT(Koraput) CS/0000006/2013
71	D-CMP/42154/2026 CMP/1736/2026	SUBUDHI RAMESH VS B. JOGENDRA NARAYANA DEO	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (JD), GUNUPUR(Rayagada) EP/0000003/2024
72	D-CMP/42722/2026 CMP/1737/2026	PREMANANDA PRADHAN VS JITENDRA PRADHAN	SANTOSH KUMAR NANDA VS	// CIVIL JUDGE (JR. DIVISION), KANAS(PURKHURA) IA/0000001/2026
73	D-CONTC/45278/2026 CONTC/6918/2026	DILLIP KUMAR BARIK VS RAJARSHI CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV. VS	// 0 //
74	D-CONTC/44920/2026 CONTC/6919/2026	SANATAN NAYAK VS SURYAWANSHI MAYUR VIKAS, I.A.S	RABINDRA NATH PRUSTY VS	// 0 //
75	D-CONTC/46937/2026 CONTC/6920/2026	BIJAYA KUMAR BARIK VS SUBHA SARMA, I.A.S., PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //
76	D-CONTC/46961/2026 CONTC/6921/2026	ANATA KUMAR NAIK VS PROF.DR.JYOTISH CHANDRA CHOUDHURY, SUPERINTENDENT OF SCB,MEDICAL COLLEGE AND HOSPITAL,CUTTACK	ADV. VS	// 0 //
77	D-CONTC/46962/2026 CONTC/6922/2026	MURALIDHAR PAIKARAY VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
78	D-CONTC/46964/2026 CONTC/6923/2026	GAYADHAR JENA VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/46966/2026 CONTC/6924/2026	DAMAYANTI SETHI VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA	ADV. VS	// 0 //

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80	D-CONTC/46968/2026 CONTC/6925/2026	BANCHHANIDHI SAHOO VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/46969/2026 CONTC/6926/2026	LOKANATH SAHU VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/46970/2026 CONTC/6927/2026	RAMESH CHANDRA MAHAKUD VS DR.N.THIRUMALA NAIK,IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA	ADV. VS	// 0 //
83	D-CONTC/46975/2026 CONTC/6928/2026	CHITTARANJAN MOHAPATRA VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/46978/2026 CONTC/6929/2026	BASUDEV DASH VS DR.N.THIRUMALA NAIK,IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT,KHURDA	ADV. VS	// 0 //
85	D-CONTC/41869/2026 CONTC/6930/2026	NARAYAN MALLIK VS MRINALI MAHANTI, OAS, ADDL. TAHASILDAR BHUBANESWAR	AJAYA KUMAR TRIPATHY VS	// 0 //
86	D-CONTC/46979/2026 CONTC/6931/2026	MANJUMANI PRADHAN VS DR. N. THIRUMALA NAIK,IAS	ADV. VS	// 0 //
87	D-CONTC/46982/2026 CONTC/6932/2026	PRAVATI BARIK VS DR. N. THIRUMALA NAIK,IAS COMMISSIONER-CUM-SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT,KHURDA	ADV. VS	// 0 //
88	D-CONTC/44074/2026 CONTC/6933/2026	TRILOCHAN SAHOO VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION, ODISHA	ADV. VS	// 0 //
89	D-CONTC/46983/2026 CONTC/6934/2026	SANKAR SENAPATI VS HEMANT SHARMA, I.A.S.	MUKESH PANDA VS	// 0 //
90	D-CONTC/46984/2026 CONTC/6935/2026	DINABANDHU BISWAL VS DR.N.THIRUMALA NAIK,IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT,KHURDA	ADV. VS	// 0 //
91	D-CONTC/46988/2026	PRASANA KUMAR SAHOO	MUKESH PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

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	CONTC/6936/2026	VS HEMANT SHARMA, I.A.S.	VS	0 //
92	D-CONTC/46991/2026 CONTC/6937/2026	DEVASMITA DAS VS ARVIND AGRAWAL, I.A.S.	SHARMISTHA SAMAL VS	// 0 //
93	D-CONTC/46993/2026 CONTC/6938/2026	JAYA KRUSHNA KARJEE VS THIRUMALA NAIK, I.A.S.	SHARMISTHA SAMAL VS	// 0 //
94	D-CONTC/46995/2026 CONTC/6939/2026	PRATAP KUMAR BEHERA VS ARVIND AGRAWAL, I.A.S.	SHARMISTHA SAMAL VS	// 0 //
95	D-CONTC/46998/2026 CONTC/6940/2026	NIRANJAN PANDA VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/47001/2026 CONTC/6941/2026	SHANTILATA THANAPATI VS AMIT KUMAR MISHRA, DIST. TRANSPORT MANAGER, OSRTC, BOLANGIR	TRILOCHAN NANDA VS	// 0 //
97	D-CONTC/43019/2026 CONTC/6942/2026	SK. ABDUL WADOOD VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
98	D-CONTC/43021/2026 CONTC/6943/2026	AKSHYA KUMAR KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
99	D-CONTC/43024/2026 CONTC/6944/2026	MIR MUSRAT ALI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
100	D-CONTC/46614/2026 CONTC/6945/2026	ANANGADEV MOHANTA VS SIDARTHA BADJENA, CHIEF EXECUTIVE OFFICER, MAYURBHANJ CENTRAL CO OPERATIVE BANK LTD., BARIPADA	ADV VS	// 0 //
101	D-CONTC/46653/2026 CONTC/6946/2026	UMASHANKAR DAS VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/46716/2026 CONTC/6947/2026	SARANGADHAR SAHOO VS	SAHASRANSU SOURAV VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/46717/2026 CONTC/6948/2026	DHARANIDHAR SAHOO NIHARKANTA SAHOO VS ASWATHY S, COMMISSIONER CUM SECRETARY, DEPARTMENT OF HELATH AND FAMILY WELFARE,BHUBANESWAR	ADV VS	// // ()
104	D-CONTC/46737/2026 CONTC/6949/2026	DR. DEBASIS MISHRA @ DEBASHISH MISHRA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
105	D-CRLA/30387/2026 CRLA/954/2026	AKARAN BHUTIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /180 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000064/2026
106	D-CRLA/28466/2026 CRLA/955/2026	DAVID@RAJESH ANTHONY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /507 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000075/2025
107	D-CRLA/30093/2026 CRLA/956/2026	AJIT SINGH @ MANIA VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /180 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000021/2021
108	D-CRLA/30352/2026 CRLA/957/2026	ASHOK KUMAR KHATUA VS STATE OF ODISHA	SUBHASHREE SEN VS	NANDANKANAN /257 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Koraput) TR/0000353/2025
109	D-CRLA/30565/2026 CRLA/958/2026	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	MAHILA P.S.(BBSR) /285 /2026 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Koraput) TR/0000516/2026
110	D-CRLLP/30144/2026 CRLLP/78/2026	STATE OF ODISHA(VIG.) VS RAJ KAPOOR @ RAJKAPUR BEHERA	SANGRAM DAS, S.C.VIGILANCE VS	JEYPURE VIGILANCE /24 /2019 SPL. JUDGE (VIG),BHAWANIPATNA(Koraput) GR/0000011/2019
111	D-CRLLP/30145/2026 CRLLP/79/2026	STATE OF ODISHA(VIG.) VS PRAMOD KUMAR SAHU	SANGRAM DAS, S.C.VIGILANCE VS	JEYPURE VIGILANCE /31 /2014 SPECIAL JUDGE,JEYPURE(Koraput) GR/0000013/2014
112	D-CRLLP/30147/2026 CRLLP/80/2026	STATE OF ODISHA(VIG.) VS JEEBAN CHANDRA KHORA	SANGRAM DAS, S.C.VIGILANCE VS	JEYPURE VIGILANCE /27 /2010 SPL.JUDGE VIGILANCE,KORAPUT(Koraput) GR/0000027/2010
113	D-CRLMA/29645/2026 CRLMA/118/2026	TAPASWINI PATEL VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	LALBAG /232 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0001157/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/30223/2026 CRLMC/3701/2026	ABINASH KESWANI@ABINASH KESHWANI VS STATE OF ODISHA	SAHASRANSU SOURAV VS	BOLANGIR TOWN /161 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000424/2020
115	D-CRLMC/30224/2026 CRLMC/3702/2026	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SAHASRANSU SOURAV VS	BOLANGIR TOWN /155 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000413/2020
116	D-CRLMC/30225/2026 CRLMC/3703/2026	SUNIL KUMAR AGRAWAL VS STATE OF ODISHA	SAHASRANSU SOURAV VS	BOLANGIR TOWN /201 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000570/2020
117	D-CRLMC/29788/2026 CRLMC/3704/2026	GOPINATHA SETHI @ GOPI SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /159 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2021
118	D-CRLMC/29836/2026 CRLMC/3705/2026	NIRMAL CHANDRA BAL VS STATE OF ODISHA	JAGADIP SAHOO VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL DV M.C./0000124/2026
119	D-CRLMC/30215/2026 CRLMC/3706/2026	ASHOK KUMAR HOTA VS STATE OF ODISHA	DHANANJAYA MUND VS	KHARIAR /187 /2013 J.M.F.C.,KHARIAR(Nuapada) CT/0000447/2013
120	D-CRLMC/30220/2026 CRLMC/3707/2026	NILAMANI BHATTA VS STATE OF ODISHA(VIG.)	DOLAGOBINDA MOHAPATRA VS	CUTTACK VIGILANCE /17 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000010/2023
121	D-CRLMC/13414/2026 CRLMC/3708/2026	RAJESH SWAIN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	DEOGARH /521 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001076/2024
122	D-CRLMC/30353/2026 CRLMC/3709/2026	DEBA@DEBENDRA JENA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	KHAIRA /57 /2011 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000221/2014
123	D-CRLMC/30375/2026 CRLMC/3710/2026	VIMAL SINGHARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	UDITNAGAR /409 /2024 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0003202/2024
124	D-CRLMC/24133/2026 CRLMC/3711/2026	SUSAMA PANDA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	//0 J.M.F.C.,BARAMBA(Cuttack) DV M.C./0000004/2024
125	D-CRLMC/28713/2026	BUDHIRAM DAS	PRASANTA KUMAR SAHOO	CHANDABALI /144 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3712/2026	VS STATE OF ODISHA	VS	J.M.F.C,CHANDABALI(Bhadrak) GR/0000394/2017
126	D-CRLMC/30439/2026 CRLMC/3713/2026	BIJU@ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIALI /213 /2021 J.M.F.C.,NIALI(Cuttack) GR/0000202/2021
127	D-CRLMC/30519/2026 CRLMC/3714/2026	KUNA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /486 /2021 A.D.J.,KODALA(Ganjam) ST/0000013/2022
128	D-CRLMC/30305/2026 CRLMC/3715/2026	KALIA@KALANDI SWAIN VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KUJANGA /165 /2009 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000129/2013
129	D-CRLMC/30562/2026 CRLMC/3716/2026	RUPA NAHAK@NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /229 /2014 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000025/2020
130	D-CRLMC/29961/2026 CRLMC/3717/2026	GIRISH CHANDRA BISWAL VS MANORANJAN DUTA	SOUMYA RANJAN DAS VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000042/2024
131	D-CRLMC/30564/2026 CRLMC/3718/2026	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	BISOI /8 /2010 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000025/2010
132	D-CRLMC/30314/2026 CRLMC/3719/2026	HADA PRADHAN @ RAJESH PRADHAN @ RAJESH NAHAK @ PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /155 /2022 A.D.J.,KODALA(Ganjam) ST/0000070/2023
133	D-CRLMC/30316/2026 CRLMC/3720/2026	RAKESH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHATILI /335 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001821/2024
134	D-CRLMC/30317/2026 CRLMC/3721/2026	RAMESH CHANDRA CHHATEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /113 /2008 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000312/2008
135	D-CRLMC/38182/2025 CRLMC/3722/2026	TANU CHANDRA RATIE@RATEI VS STATE OF ODISHA	ANSUMAN PANDA VS	TITILAGARH /268 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B) Spl/0000073/2023
136	D-CRLMC/13947/2026 CRLMC/3723/2026	ASHUTOSH PANI VS	LAXMIKANTA TRIPATHY VS	RAIRANGPUR TOWN /34 /2026 A.D.J.,RAIRANGAPUR(Mayurbhanj)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/30442/2026 CRLMC/3724/2026	STATE OF ODISHA NISHAMANI BEHERA VS MIMI BEHERA	MOHAMMED FARADISH VS	CT/0000140/2026 / /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH CMC/0000025/2024
138	D-CRLMC/30450/2026 CRLMC/3725/2026	PRAFULLA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /130 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2024
139	D-CRLMC/30633/2026 CRLMC/3726/2026	DAKTAR@SAMIYA RANJAN PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /14 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000002/2026
140	D-CRLMC/30659/2026 CRLMC/3727/2026	LAXMI SWAIN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /126 /2008 A.D.J.,KODALA(Ganjam) ST/0000012/2020
141	D-CRLMP/27004/2026 CRLMP/1696/2026	SANDHYARANI BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	/ /0 () //
142	D-CRLMP/30534/2026 CRLMP/1697/2026	ISHWAR PUJARI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
143	D-CRLMP/30080/2026 CRLMP/1698/2026	DAYANIDHI SABAR@GOMANGO VS KUMARI GOMANGO@BUDO GOMANGO	BIBHUTI BHUSAN CHOUDHURY VS	/ / () //
144	D-CRLMP/30525/2026 CRLMP/1699/2026	SRIKANT JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
145	D-CRLMP/25896/2026 CRLMP/1700/2026	SYAMALENDU MOHANTY VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /475 /2015 () //
146	D-CRLREV/24194/2026 CRLREV/772/2026	ASWINI@ASHWINI KUMAR SAHOO VS SANGHAMITRA SWAIN	SANTOSH CHANDRA ATABUDHI VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000326/2023
147	D-CRLREV/28346/2026 CRLREV/773/2026	LILIMA DASH VS STATE OF ODISHA(VIG.)	SK. ZAFARULLA VS	JEYPORE VIGILANCE /27 /2013 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CMC/0000003/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/28172/2026 CRLREV/774/2026	SANTANU TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /68 /2020 A.D.J.,BHUBANESWAR(Khordha) CRA/0000113/2026
149	D-CRLREV/29332/2026 CRLREV/775/2026	MOHIT SAHU@SHAW VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /471 /2026 A.D.J.,JHARSUGUDA(Jharsuguda) CRA/0000022/2026
150	D-CRLREV/26994/2026 CRLREV/776/2026	BICHITRANANDA MAHAKUD VS STATE OF ODISHA	DEBASISH SAMAL VS	BAISINGA /185 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000102/2025
151	D-CRLREV/29948/2026 CRLREV/777/2026	PRIYABRATA TRIPATHY VS PANKAJ KUMAR MAJHI, DY. S.P IN CHARGE, I.I.C MOTANGA	MANORANJAN DAS VS	MOTANGA /314 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000008/2025
152	D-EXP/47017/2026 EXP/152/2026	JADABANANDA SAHOO VS SUBHA SHARMA,SECY., WATER RESOURCES DEPT.,ODISHA	MOHIT KUMAR PATI VS	// () //
153	D-FAO/47097/2026 FAO/1001/2026	RAMAKRUSHNA DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000422/2012
154	D-FAO/47462/2026 FAO/1002/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, SANKULOI,BOUDH VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000142/2019
155	D-JCRLA/30464/2026 JCRLA/256/2026	SUBASH JANI VS STATE OF ODISHA	ADV. VS	NARASINGHPUR /51 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000048/2026
156	D-JCRLA/30685/2026 JCRLA/257/2026	JAGANNATH MOHANTA VS STATE OF ODISHA	ADV. VS	BADAMPAHAD /63 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000085/2022
157	D-MACA/45909/2026 MACA/988/2026	HARI PRASAD DAS VS AKHAYA KUMAR PANIGRAHI	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000109/2021
158	D-MACA/42418/2026 MACA/989/2026	DEBRAJ PATTNAIK @ DEBARAJ KUMAR PATTNAIK VS JADA MURALI	DHANANJAYA MUND VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000048/2019
159	D-MACA/43598/2026	URMILA MEHER	KAPILA CHARAN NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/990/2026	VS TOSHABANTA MEHER	VS	A.D.J.,BARGARH(Bargarh) Mac/0000033/2018
160	D-MACA/45962/2026 MACA/991/2026	NATIONAL INSURANCE CO. LTD.,D.O NO II, BHUBANESWAR VS HADIBANDHU PRADHAN	PRASANTA KUMAR MAHALI VS	// 6TH M.A.C.T.,KHURDA(Khordha) Mac/0000023/2020
161	D-MACA/45025/2026 MACA/992/2026	BILASINI BEHERA VS SONALI PATRA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001389/2022
162	D-MACA/42658/2026 MACA/993/2026	M/S.ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK VS TULASI NAIK	ANUPAM DASH VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000005/2021
163	D-MATA/47105/2026 MATA/341/2026	PARTHA SARATHI PANDA VS PRIYANKA PRIYADARSHINI PANDA	UMA CHARAN MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000388/2023
164	D-RPFAM/45606/2026 RPFAM/275/2026	LOKANATH PAIKARAY VS JHUNU PAIKARAY	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000130/2025
165	D-RSA/45104/2026 RSA/508/2026	BELA BIBI VS SAHAJAN SAHA	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) RFA/0000074/2022
166	D-RSA/45384/2026 RSA/509/2026	PRAMOD KUMAR SAHU VS ARNA SAHU	SAIBRATA RATH VS	// 2ND A.D.J., BALANGIR(Balangir) RFA/0000033/2017
167	D-RSA/45142/2026 RSA/510/2026	PARSURAM CHOUDHURY VS SWARNALATA PATEL	AMIT PRASAD BOSE VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000010/2024
168	D-RSA/44851/2026 RSA/511/2026	NIRANJAN @ NILAMANI PRADHAN VS DHRUBA PRADHAN	PABITRA KUMAR NAYAK VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) RFA/0000022/2025
169	D-RVWPET/44141/2026 RVWPET/226/2026	THE CHAIRPERSON AND MANAGING DIRECTOR, WAPCOS LIMITED,NEW DELHI VS SANJIB KUMAR BALA	PRANOY MOHANTY VS	// ()
170	D-RVWPET/46939/2026 RVWPET/227/2026	UNION OF INDIA VS	RAJESH KUMAR MAHAPATRA, S.C. GOVT OF INDIA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-TRP(C)/43405/2026 TRP(C)/315/2026	DR.KANISHKA DAS DEEPAK CHETTY @ DEEPAK KUMAR CHETTY VS MARTHAMA BISOI @ PUTUKI BISOI	BIKASH KARNA VS	// // DISTRICT AND SESSIONS JUDGE,MALKA Mat/0000002/2026
172	D-TRP(C)/47159/2026 TRP(C)/316/2026	MUKESH KUMBHAR VS UMAKANTI TANDI	MANAS KUMAR CHAND VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000098/2026
173	D-WA/39547/2026 WA/1351/2026	RATIKANTA MALLIK VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
174	D-WA/44404/2026 WA/1352/2026	STATE OF ODISHA VS PITABASA RANA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
175	D-WA/44401/2026 WA/1353/2026	STATE OF ODISHA VS KUNJABIHARI DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
176	D-WA/44653/2026 WA/1354/2026	STATE OF ODISHA VS GUNANIDHI SAHOO	SASWAT DAS,A.G.A VS	// 0 //
177	D-WA/44654/2026 WA/1355/2026	STATE OF ODISHA VS PARSHURAM MISHRA	SASWAT DAS,A.G.A VS	// 0 //
178	D-WA/44674/2026 WA/1356/2026	STATE OF ODISHA VS DINESH KUMAR PATEL	SASWAT DAS,A.G.A VS	// 0 //
179	D-WA/44667/2026 WA/1357/2026	STATE OF ODISHA VS ASHOK KUMAR TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //
180	D-WA/44677/2026 WA/1358/2026	STATE OF ODISHA VS UTTAM KERKETTA	SASWAT DAS,A.G.A VS	// 0 //
181	D-WP(C)/46015/2026 WP(C)/32595/2026	JAGANNATH PUHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/45424/2026 WP(C)/32596/2026	MADHUMITA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
183	D-WP(C)/46959/2026 WP(C)/32597/2026	KHIROD KUMAR BISWAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
184	D-WP(C)/46352/2026 WP(C)/32598/2026	SARAT KUMAR SETHI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
185	D-WP(C)/46702/2026 WP(C)/32599/2026	SANTOSH KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
186	D-WP(C)/46319/2026 WP(C)/32600/2026	DEBENDRA PRASAD DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
187	D-WP(C)/46703/2026 WP(C)/32601/2026	PRAVANJAN DHAL VS UNION OF INDIA	AMBIKA PRASAD MISHRA VS	// 0 //
188	D-WP(C)/46398/2026 WP(C)/32602/2026	RL.ABHISHEK PVT.LTD.,JHARSHUGUDA VS JHARSHUGUDA MUNICIPALITY, JHARSHUGUDA	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/46603/2026 WP(C)/32603/2026	SUMATI DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
190	D-WP(C)/42431/2026 WP(C)/32604/2026	DIBAKAR MORA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/46696/2026 WP(C)/32605/2026	M/S.SHREE JAGANNATH ENGINEERING CO.,KENDUJHAR VS ASSISTANT COMMISSIONER CENTRAL GST AND CUSTOMS, KEONJHAR	MANORANJAN MISHRA VS	// 0 //
192	D-WP(C)/46212/2026 WP(C)/32606/2026	SHREE NAGARI MOHAN JEW @ NAGERI MOHAN THAKUR,NIJE NAYAGARH VS THE COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	SOURAV SUMAN BHUYAN VS	// 0 //
193	D-WP(C)/46146/2026	HIMANSHU BHUSAN DAS	SHIBANI SAMARPITA OJHA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32607/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/43424/2026	SUSANTA KUMAR MOHANTY	BIBHUTI BHUSAN MISHRA	//
	WP(C)/32608/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/46310/2026	SNEHALATA BALIARSINGH	BIBHUTI RANJAN MOHANTY	//
	WP(C)/32609/2026	VS THE COLLECTOR, KHURDA	VS	0 //
196	D-WP(C)/46278/2026	MANORANJAN SADANGI	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/32610/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, GOPALPUR RANGE, GANJAM	VS	0 //
197	D-WP(C)/46615/2026	N. DHANURDHAR PATRO	SOUMYA MISHRA	//
	WP(C)/32611/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/46172/2026	M/S. JAI BHARAT MEDICALS, TITILAGARH, BALANGIR	SOUMYA MISHRA	//
	WP(C)/32612/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/45831/2026	BALARAM PARIDA	SAROJA KANTA SAMAL	//
	WP(C)/32613/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/46917/2026	SATYASUNDAR ROUT	KANANBALA ROY CHOUDHURY	//
	WP(C)/32614/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/46143/2026	SOHAM NARAYAN NAYAK	SHIBANI SAMARPITA OJHA	//
	WP(C)/32615/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/46298/2026	NIRANJAN NAYAK	SOUVIK PATI	//
	WP(C)/32616/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/46182/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	//
	WP(C)/32617/2026	VS UNION OF INDIA	VS	0 //
204	D-WP(C)/46312/2026	PARAMESWAR MOHANTY	AUROVINDA MOHANTY	//
	WP(C)/32618/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46144/2026 WP(C)/32619/2026	THE DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE, NEW DELHI SIBARAM PATRO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// // 0 //
206	D-WP(C)/46204/2026 WP(C)/32620/2026	NIRANJAN DIKSHIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
207	D-WP(C)/46302/2026 WP(C)/32621/2026	KUMARI MAHARANA VS COLLECTOR ,NABARANGPUR	BHUBANESWAR DASH VS	// 0 //
208	D-WP(C)/47036/2026 WP(C)/32622/2026	SUSHRI SASMITA SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS M/s.Manas Ranjan Pradhan	// 0 //
209	D-WP(C)/46670/2026 WP(C)/32623/2026	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
210	D-WP(C)/46313/2026 WP(C)/32624/2026	DEVA NARAYAN PANIGRAHY VS PUNAM PANIGRAHY	AMITAV TRIPATHY VS	// 0 //
211	D-WP(C)/46308/2026 WP(C)/32625/2026	SAMASTI 1001 GREENS (PHASE 1) ASSOCIATION OF ALLOTTEES, BHUBANESWAR VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	MOHIT AGARWAL VS	// 0 //
212	D-WP(C)/46209/2026 WP(C)/32626/2026	ANANGA CHARAN ROUT VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
213	D-WP(C)/46757/2026 WP(C)/32627/2026	PRASHANT KUMAR SETHI VS STATE BANK OF INDIA, MAHARASHTRA	SWADHIN KESARI SINGH VS	// 0 //
214	D-WP(C)/46091/2026 WP(C)/32628/2026	NIRMALA MONDAL VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
215	D-WP(C)/46314/2026 WP(C)/32629/2026	SRIBATSA SWAIN VS THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, DHENKANAL	SIBA PRASAD PATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/46689/2026 WP(C)/32630/2026	BHANJA KISHORE ROUT VS TATA CAPITAL HOUSING FINANCE LTD.,BHUBANESWAR	RASHMIKANTA MAHALIK VS	// 0 //
217	D-WP(C)/46918/2026 WP(C)/32631/2026	SUDHIRA BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
218	D-WP(C)/46315/2026 WP(C)/32632/2026	DILLIP KUMAR DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/46317/2026 WP(C)/32633/2026	SIBA PRASAD MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
220	D-WP(C)/46561/2026 WP(C)/32634/2026	LOKANATH BACHHA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
221	D-WP(C)/46316/2026 WP(C)/32635/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
222	D-WP(C)/46549/2026 WP(C)/32636/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
223	D-WP(C)/46755/2026 WP(C)/32637/2026	MANAGING COMMITTEE OF GULNAGAR GIRLS HIGH SCHOOL, KENDRAPARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/46607/2026 WP(C)/32638/2026	SUKANTA KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	D-WP(C)/46417/2026 WP(C)/32639/2026	BHUBANESWAR BISWAL VS THE ADDL DISTRICT MAGISTRATE (REVISION) SAMBALPUR	RAJESH RANJAN SAHOO VS	// 0 //
226	D-WP(C)/46339/2026 WP(C)/32640/2026	PRINCIPAL, HINDI TEACHERS TRAINING INSTITUTE, CUTTACK VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	AMRIT MISHRA VS	// 0 //
227	D-WP(C)/46569/2026	SANTOSH KUMAR JENA	AMIYA KUMAR MOHANTY A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32641/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46609/2026	SANGHAMITRA MISHRA	SANGRAM JENA	//
	WP(C)/32642/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/46436/2026	BIDYADHAR MISHRA	PRANAB KUMAR SAMANTRAY	//
	WP(C)/32643/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/47003/2026	BHAGYALATA JENA	SARADA DASH	//
	WP(C)/32644/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/46621/2026	SMITARANI SAMANTA	SANGRAM JENA	//
	WP(C)/32645/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/46766/2026	K. KAMAL LOCHAN DAS	JUDHISTHIR SAHOO	//
	WP(C)/32646/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/46599/2026	RAJENDRA GAUDA	SOUMYA MISHRA	//
	WP(C)/32647/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/46958/2026	SATRUGHAN BHOI	ANUPAM RATH	//
	WP(C)/32648/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/46396/2026	SANJUKTA KUMARI DIGAL	KUNAL KUMAR SWAIN	//
	WP(C)/32649/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/46568/2026	ANUP KUMAR MOHANTY	MADHAB LAL AGARWAL	//
	WP(C)/32650/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
237	D-WP(C)/46815/2026	LINGARAJ JENA	ASWINI KUMAR MOHANTY	//
	WP(C)/32651/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/46378/2026	M/S. DIVINE CONSTRUCTIONS, BBSR	SIDHANT DWIBEDI	//
	WP(C)/32652/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/46206/2026 WP(C)/32653/2026	SUPERINTENDING ENGINEER, PANIKOILI, R AND B DIVION, JAJPUR DEBADATTA KRISHNA KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0 //
240	D-WP(C)/46501/2026 WP(C)/32654/2026	SUJATA MISHRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
241	D-WP(C)/46894/2026 WP(C)/32655/2026	PRANABESH CHAKRABORTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
242	D-WP(C)/45791/2026 WP(C)/32656/2026	MADHABIKA MAJHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
243	D-WP(C)/46240/2026 WP(C)/32657/2026	ANGAD NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
244	D-WP(C)/46379/2026 WP(C)/32658/2026	RAMAMANI MAHAKUD VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS	// 0 //
245	D-WP(C)/45825/2026 WP(C)/32659/2026	RUKMINI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
246	D-WP(C)/45431/2026 WP(C)/32660/2026	ASWINI KUMAR SAHU VS MANOJ PRUSTY	RUPESH KUMAR KANUNGO VS	// 0 //
247	D-WP(C)/46241/2026 WP(C)/32661/2026	LALITA MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
248	D-WP(C)/43367/2026 WP(C)/32662/2026	LACHHMAN SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
249	D-WP(C)/46679/2026 WP(C)/32663/2026	RAJAT KUMAR TANTY VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46380/2026 WP(C)/32664/2026	LAXMIPRIYA SAHOO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
251	D-WP(C)/45512/2026 WP(C)/32665/2026	JAGANNATH PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
252	D-WP(C)/45980/2026 WP(C)/32666/2026	G.GURUMURTTI PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
253	D-WP(C)/45785/2026 WP(C)/32667/2026	DILLIP KUMAR HARIJAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
254	D-WP(C)/46503/2026 WP(C)/32668/2026	ABHIMANYU PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
255	D-WP(C)/47053/2026 WP(C)/32669/2026	GANESH MAHARATHY @ MAHARATHI VS UNION OF INDIA	MAHES DAS VS	// 0 //
256	D-WP(C)/46242/2026 WP(C)/32670/2026	CHUDAMANI SATNAMI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
257	D-WP(C)/46502/2026 WP(C)/32671/2026	MEGHINI PATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
258	D-WP(C)/41126/2026 WP(C)/32672/2026	LAXMAN NAYAK VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
259	D-WP(C)/46383/2026 WP(C)/32673/2026	SHREEPATI KINKAR JENA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
260	D-WP(C)/46560/2026 WP(C)/32674/2026	KARTIKESWAR PATTANAIK VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
261	D-WP(C)/46543/2026	SUPRIYA PRIYADARSHINI PRUSTY	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32675/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47262/2026	PUSPA MINZ	SASWATI MOHAPATRA	//
	WP(C)/32676/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/46919/2026	JUDHISTIR KANHAR	SUBHAM AGRAWAL	//
	WP(C)/32677/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/46940/2026	PRAGYAN SAHOO	BANSHIDHAR SATAPATHY	//
	WP(C)/32678/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/47544/2026	MANAS KUMAR SWAIN	KUNAL KUMAR SWAIN	//
	WP(C)/32679/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/46924/2026	M/S TECHNOCRAT ENTERPRISES, ANGUL	KANANBALA ROY CHOUDHURY	//
	WP(C)/32680/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	VS	0 //
267	D-WP(C)/47193/2026	PUSPANJALI ROUT	SUBASH CHANDRA ROUTRAY	//
	WP(C)/32681/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/46753/2026	DEBAKALYAN PANDA	SUBHADUTTA ROUTRAY	//
	WP(C)/32682/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/46510/2026	BHAKTA KORAI	DURGESH NARAYAN RATH	//
	WP(C)/32683/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/46827/2026	GOURIRANI SAMANTARAY	MANAS RANJAN PADHI	//
	WP(C)/32684/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/47543/2026	ANANTA CHARAN JENA	KUNAL KUMAR SWAIN	//
	WP(C)/32685/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/46786/2026	SANGRAM MALLIK	RAJ KUMAR ROUT	//
	WP(C)/32686/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/46953/2026 WP(C)/32687/2026	CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS LAXMIDHAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //
274	D-WP(C)/46895/2026 WP(C)/32688/2026	NALINI KUMARI MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
275	D-WP(C)/46945/2026 WP(C)/32689/2026	PRAKASH CHANDRA MALIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
276	D-WP(C)/46669/2026 WP(C)/32690/2026	PUJARINI PARIDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
277	D-WP(C)/46916/2026 WP(C)/32691/2026	RAJESH KUMAR NAIK VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
278	D-WP(C)/46897/2026 WP(C)/32692/2026	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
279	D-WP(C)/46667/2026 WP(C)/32693/2026	GANGADHAR ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
280	D-WP(C)/46633/2026 WP(C)/32694/2026	KUNI RAY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
281	D-WP(C)/45627/2026 WP(C)/32695/2026	MANAS KUMAR PANIGRAHI VS ADDL CHIEF SECRETARY TO GOVERNMENT, HOME DEPARTMENT, ODISHA, KHORDHA	SOUMYA RANJAN DAS VS	// 0 //
282	D-WP(C)/46912/2026 WP(C)/32696/2026	SUKANTI SETHY VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
283	D-WP(C)/46276/2026 WP(C)/32697/2026	RAMA CHANDRA PRADHAN VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/46914/2026 WP(C)/32698/2026	SUBHASH CHANDRA GHANTUAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
285	D-WP(C)/46478/2026 WP(C)/32699/2026	SANJUKTA GHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/46390/2026 WP(C)/32700/2026	BIBHUTI BHUSAN PATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/46000/2026 WP(C)/32701/2026	GUNANIDHI SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
288	D-WP(C)/47537/2026 WP(C)/32702/2026	ASHOK KUMAR PANIGRAHY VS CANARA BANK	NILAMADHAB SARKAR VS	// 0 //
289	D-WP(C)/45746/2026 WP(C)/32703/2026	DR. CHITTARANJAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/46001/2026 WP(C)/32704/2026	PRANABANDHU SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
291	D-WP(C)/47559/2026 WP(C)/32705/2026	SARATA KUMAR SARANGI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	D-WP(C)/47283/2026 WP(C)/32706/2026	AMARESH KUMAR DALABEHERA VS DR.SABITA SATAPATHY	NIRMAL RANJAN ROUTRAY VS	// 0 //
293	D-WP(C)/46450/2026 WP(C)/32707/2026	PRAVAT CHANDRA SINGH VS KARUR VYSYA BANK LIMITED, KARUR ,TAMILNADU	DIPTIRANJAN MOHAPATRA VS	// 0 //
294	D-WP(C)/47094/2026 WP(C)/32708/2026	SOUMYA RANJAN SAINT VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
295	D-WP(C)/47087/2026	KISHORE CHANDRA NAYAK	MANORANJAN NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32709/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46946/2026	PRANAB DAS	OMKAR DEVDAS	//
	WP(C)/32710/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/46577/2026	ABHIMANYU PANIGRAHI	PRASANNA KUMAR BEHERA	//
	WP(C)/32711/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/46406/2026	KAPIL CHANDRA DOMB @ PANIGRAHI	DHANANJAYA MUND	//
	WP(C)/32712/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47562/2026	DEBASMITA SAHOO	TUNA SAHU	//
	WP(C)/32713/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/47096/2026	PRAMODA PATRA	MANORANJAN NAYAK	//
	WP(C)/32714/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/46955/2026	ABINASH MOHANTY	OMKAR DEVDAS	//
	WP(C)/32715/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/46222/2026	HEMALATA UPADHAYAYA	BISWAJIT MOHAPATRA	//
	WP(C)/32716/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/46664/2026	SATYAJIT SAHU	ANURAG PATI	//
	WP(C)/32717/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/46422/2026	BAISHNAB JANI @ BAISHNABA JANI	SHIBANI SAMARPITA OJHA	//
	WP(C)/32718/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/40260/2026	DIPAK KUMAR BAGHA	ASISH KUMAR RAY	//
	WP(C)/32719/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/46340/2026	SUNIL KUMAR BISI	SOUBHAGYA KUMAR DASH	//
	WP(C)/32720/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/46581/2026 WP(C)/32721/2026	STATE OF ODISHA KAILASH CHANDRA SEND VS	BANSHIDHAR SATAPATHY VS	// // 0
308	D-WP(C)/46559/2026 WP(C)/32722/2026	STATE OF ODISHA SIVA SANKAR TRIPATHY VS	PRASANNA KUMAR BEHERA VS	// // 0
309	D-WP(C)/46540/2026 WP(C)/32723/2026	STATE OF ODISHA PABITRA MOHAN BACHHA VS	PRASANNA KUMAR BEHERA VS	// // 0
310	D-WP(C)/46574/2026 WP(C)/32724/2026	STATE OF ODISHA NAROTTAM DANDSENA VS	PRASANNA KUMAR BEHERA VS	// // 0
311	D-WP(C)/47051/2026 WP(C)/32725/2026	STATE OF ODISHA KALANDI CHARAN BEHERA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
312	D-WP(C)/46700/2026 WP(C)/32726/2026	STATE OF ODISHA MOTHER TERESA COLLEGE OF NURSING, KALAHANDI, KALAHANDI VS	MANOJA KUMAR KHUNTIA VS	// // 0
313	D-WP(C)/46903/2026 WP(C)/32727/2026	STATE OF ODISHA DEBASIS RATH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
314	D-WP(C)/47222/2026 WP(C)/32728/2026	STATE OF ODISHA D.ARUNACHALAM VS	SUKANTA KUMAR MISHRA VS	// // 0
315	D-WP(C)/47539/2026 WP(C)/32729/2026	STATE OF ODISHA RAJESH KUMAR SAHU VS	SAIBRATA RATH VS	// // 0
316	D-WP(C)/47100/2026 WP(C)/32730/2026	STATE OF ODISHA JAYESH KUMAR PANCHAL VS	LOKESH KUMAR MEHER VS	// // 0
317	D-WP(C)/46756/2026 WP(C)/32731/2026	STATE OF ODISHA NANDA KISHORE PAL VS	SWADHIN KESARI SINGH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/46578/2026 WP(C)/32732/2026	BALAKRUSHNA BISHI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
319	D-WP(C)/47093/2026 WP(C)/32733/2026	SUBASH CHANDRA PANDA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
320	D-WP(C)/46576/2026 WP(C)/32734/2026	PURNANANDA BHOI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
321	D-WP(C)/46787/2026 WP(C)/32735/2026	BHOLANATH MOHANTA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
322	D-WP(C)/46826/2026 WP(C)/32736/2026	SUSHREE SMITANJALI @ SUSHREE SMITANAJALI VS DR.BISWARANJAN BHUIYAN	DEVASHIS PANDA VS	// 0 //
323	D-WP(C)/46901/2026 WP(C)/32737/2026	SAMLESWARI SCHOOL OF NURSING, MANGALPUR, SAMBALPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
324	D-WP(C)/47644/2026 WP(C)/32738/2026	KUNTALA NAYAK VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //
325	D-WP(C)/47070/2026 WP(C)/32739/2026	DHANESWAR PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
326	D-WP(C)/46867/2026 WP(C)/32740/2026	MALATI SAHOO VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
327	D-WP(C)/46705/2026 WP(C)/32741/2026	M/S JANAKI ENTERPRISES VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
328	D-WP(C)/47047/2026 WP(C)/32742/2026	ARUN KUMAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
329	D-WP(C)/46373/2026	SWARNALATA BEHERA	NITYANANDA BEHURIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32743/2026	VS	VS	0
		BHAWANI SHANKAR PANDA		//
330	D-WP(C)/47525/2026	MANAGING COMMITTEE OF BIJAYANANDA HIGH SCHOOL, GAJAPATI	PRADIPTA KUMAR PATTANAYAK	//
	WP(C)/32744/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/46965/2026	PRAGATI PANIGRAHI	DR.PURUSOTTAM CHULI	//
	WP(C)/32745/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/47006/2026	BISWARANJAN JENA	SOUBHAGYA KUMAR RATH	//
	WP(C)/32746/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/47576/2026	PRIME AUTOMOBILES, RAYAGADA	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/32747/2026	VS	VS	0
		AUTHORIZED OFFICER, UNION BANK OF INDIA, RAYAGADA		//
334	D-WP(C)/46712/2026	SAYAD SADIK HOSSAN	SUSANTA KUMAR BARAL	//
	WP(C)/32748/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/46403/2026	BISHNUPADA BINDHANI	RANJAN KUMAR ROUT	//
	WP(C)/32749/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/47111/2026	PRAFULLA KUMARI NAIK	PRASANTA KUMAR SATAPATHY	//
	WP(C)/32750/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-ABLAPL/28734/2026	PARAMANAND NAYAK	ARJUNA CHARANA BEHERA	CHANDAHANDI /12 /2025
	ABLAPL/11528/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-ABLAPL/29441/2026	HASHIM ANSARI @ MUSA	SK. ZAFARULLA	BRAJARAJNAGAR /39 /2026
	ABLAPL/11529/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-ABLAPL/29772/2026	SK. RAFIK @ SK. RAFFIK	MOHAMMED RIAZ	HINDOL /143 /2026
	ABLAPL/11530/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-ABLAPL/29796/2026	NARAYAN PARIDA	DALIRANI BEHURAY	ANANTPUR /138 /2026
	ABLAPL/11531/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/29838/2026 ABLAPL/11532/2026	STATE OF ODISHA AKASH DAS VS	SUSAMA PRADHAN VS	// TALCHER TOWN /1050 /2026 ()
342	D-ABLAPL/30531/2026 ABLAPL/11533/2026	STATE OF ODISHA PANCHANAN SAHU VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /209 /2026 ()
343	D-ABLAPL/29442/2026 ABLAPL/11534/2026	STATE OF ODISHA BICHHANDA JENA @ BICHHANDA CHARAN JENA VS	AMLAN SHAKTI PAUL VS	// KRUSHNA PRASAD /232 /2026 ()
344	D-ABLAPL/30037/2026 ABLAPL/11535/2026	STATE OF ODISHA SUBANTA @ SIDHESWAR RANA VS	BIKASH KARNA VS	// GHANTAPADA /140 /2026 ()
345	D-ABLAPL/30057/2026 ABLAPL/11536/2026	STATE OF ODISHA SUBHA BAG VS	SURESH KUMAR JENA VS	// BINIKA /254 /2026 ()
346	D-ABLAPL/30328/2026 ABLAPL/11537/2026	STATE OF ODISHA GOBINDA SETHY VS	SATYA RANJAN MULIA VS	// MARINE PS AT PARADIP /65 /2026 ()
347	D-ABLAPL/30549/2026 ABLAPL/11538/2026	STATE OF ODISHA AJU MANDAL @ ARABINDA MANDAL VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /313 /2026 ()
348	D-ABLAPL/30515/2026 ABLAPL/11539/2026	STATE OF ODISHA CHANDRAKANT BIR @ BEERA VS	SUDHIR RANJAN MOHAPATRA VS	// MOHANA /146 /2024 ()
349	D-ABLAPL/30089/2026 ABLAPL/11540/2026	STATE OF ODISHA MUNA JENA VS	SUSIL KUMAR PATTNAIK VS	// KEONJHAR TOWN /134 /2022 ()
350	D-ABLAPL/30370/2026 ABLAPL/11541/2026	STATE OF ODISHA NANDA KISHORE MOHANTY VS	P RAMAKRISHNA PATRO VS	// Bamapada (Industrial Area) /315 /2026 ()
351	D-ABLAPL/30118/2026 ABLAPL/11542/2026	STATE OF ODISHA NISHANK KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// MAHILA P.S. BUXIBAZAR /136 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/30526/2026 ABLAPL/11543/2026	BIKASH KUMAR LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
353	D-ABLAPL/30372/2026 ABLAPL/11544/2026	PUJASMITA MOHANTY VS STATE OF ODISHA	P RAMAKRISHNA PATRO VS	Bamapada (Industrial Area) /315 /2026 () //
354	D-ABLAPL/30228/2026 ABLAPL/11545/2026	TALEN LIMA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Ga 2(A)CC/0000016/2024
355	D-ABLAPL/29684/2026 ABLAPL/11546/2026	SK ABDUL MAMTAJ HOSEN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	/ /0 () //
356	D-ABLAPL/30302/2026 ABLAPL/11547/2026	UMA CHARAN GOUDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
357	D-ABLAPL/30351/2026 ABLAPL/11548/2026	RAJU MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /781 /2026 () //
358	D-ABLAPL/30428/2026 ABLAPL/11549/2026	SARADA PRASAD ROUTRAY VS STATE OF ODISHA	SATABDI SAMANTRAY VS	CHAULIAGANJA /436 /2026 () //
359	D-ABLAPL/30528/2026 ABLAPL/11550/2026	SANGRAM KESHARI ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
360	D-ABLAPL/30540/2026 ABLAPL/11551/2026	NISCHALANANDA PATRA @ PANCH VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /74 /2018 () //
361	D-ABLAPL/30584/2026 ABLAPL/11552/2026	NARA MALLICK @ PARAMESWAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /125 /2024 () //
362	D-ABLAPL/30586/2026 ABLAPL/11553/2026	RAJA SAHOO @ MANORANJAN SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /692 /2026 () //
363	D-ABLAPL/29665/2026	KESHAB CHANDRA MAJHI	SOUMYA RANJAN DAS	UDITNAGAR /2 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11554/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/30608/2026 ABLAPL/11555/2026	SACHIN AGRAWAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //
365	D-ABLAPL/29922/2026 ABLAPL/11556/2026	RAKESH DHALA @ RAKESH KUMAR DHAL VS STATE OF ODISHA	SIDDHARTH SAHU VS	BHANDARIPOKHARI /459 /2026 () //
366	D-ABLAPL/30697/2026 ABLAPL/11557/2026	PURUSOTTAM DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KAMARDA /225 /2026 () //
367	D-ABLAPL/30630/2026 ABLAPL/11558/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	MADHUPATNA /428 /2026 () //
368	D-ABLAPL/30550/2026 ABLAPL/11559/2026	MANTU DASH @ MANTU DAS VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	DHAMNAGAR /318 /2026 () //
369	D-ABLAPL/30597/2026 ABLAPL/11560/2026	BAINA DASH @ NIBAS DASH @ NIBASH DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /295 /2026 () //
370	D-ABLAPL/29081/2026 ABLAPL/11561/2026	KAMALA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /128 /2026 () //
371	D-ABLAPL/30603/2026 ABLAPL/11562/2026	JIBAN JENA @ JIBAN KUMAR JENA @ SIBA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2026 () //
372	D-ABLAPL/30606/2026 ABLAPL/11563/2026	BUTU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /116 /2026 () //
373	D-ABLAPL/30422/2026 ABLAPL/11564/2026	DILLIP NAYAK @ DILU VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 () //
374	D-ABLAPL/30620/2026 ABLAPL/11565/2026	RAJIB BOYE VS	SURYAKANTA DWIBEDI VS	BELPARA /164 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/30043/2026 ABLAPL/11566/2026	STATE OF ODISHA SURYA PRASAD @ KALU VS	BIDYADHAR PANDA VS	// BRAJARAJNAGAR /189 /2026 ()
376	D-ABLAPL/29919/2026 ABLAPL/11567/2026	STATE OF ODISHA PRATAP SAMAL VS	SIDDHARTH SAHU VS	// BHANDARIPOKHARI /459 /2026 ()
377	D-ABLAPL/30709/2026 ABLAPL/11568/2026	STATE OF ODISHA BICHITRANANDA JENA VS	SIDHARTHA SANKAR RAY (2) VS	// BERHAMPUR SADAR /591 /2026 ()
378	D-ABLAPL/30702/2026 ABLAPL/11569/2026	STATE OF ODISHA AJIT KUMAR JENA VS	SIDHARTHA SANKAR RAY (2) VS	// BERHAMPUR SADAR /591 /2026 ()
379	D-ABLAPL/30704/2026 ABLAPL/11570/2026	STATE OF ODISHA SRIKHANDA KOUSALAYA VS	SIDHARTHA SANKAR RAY (2) VS	// AMBADOLA /181 /2026 ()
380	D-ABLAPL/30466/2026 ABLAPL/11571/2026	STATE OF ODISHA RAMA CHANDRA SASAMAL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// CHATRAPUR /31 /2026 () //